

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.110
New IA-2724/22, 2778/22 in
IB-1348 /2019

IN THE MATTER OF:

Nisus Finance & Investment LLP & Anr
Vs.
Earthcon Universal Infratech (P) Ltd

..FINANCIAL CREDITOR

..CORPORATE DEBTOR

SECTION

U/s 7 IBC, 2016

Order delivered on 10.6.2022

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)


PRESENT:

For the Applicant : Sanjay khanna , Pragya Bhushan , Tarandepp Singh and
Karandeep Singh Advocates on behalf of AR of Homebuyers /
Applicants

For the Respondent : Rishabh Jain, Advocate for RP
Gaurav Katiyar, RP in person

ORDER

Due to paucity of time, the matter is adjourned to 08.7.2022 as per
the directions of Hon'ble Members.


(Madhu Narula)
Court Officer